

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3981
ANSWERED ON 17/03/2026**

OLD AGE PENSION UNDER NSAP

3981. Shri Richard Vanlalhmangaiha:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that old age pension under the National Social Assistance Programme (NSAP) in Mizoram has not been disbursed to beneficiaries since July, 2025;**
- (b) if so, the reasons for the non-payment of old age pension in the State and whether any funds are pending for release;**
- (c) the total number of old age pension beneficiaries affected due to non-payment since July, 2025, district-wise;**
- (d) whether the Government has taken up the matter with the Government of Mizoram for immediate clearance of pending old age pension dues; and**
- (e) the steps being taken by the Government to ensure timely and regular payment of old age pension to eligible beneficiaries in Mizoram?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (e): Yes, the Government is aware that the Old Age Pension under the National Social Assistance Programme (NSAP) in Mizoram has not been disbursed to beneficiaries since July, 2025. The non-payment is primarily due to the ongoing transition to the SNA-SPARSH platform, as a result of which funds for the State of Mizoram could not be processed/sanctioned during the transition period. Ministry of Rural Development (MoRD) releases funds under NSAP to the state on the basis of number of eligible beneficiaries whose database has been digitized on NSAP-PPS (National Social Assistance Programme - Pension Payment System) portal or State cap of number of beneficiaries, whichever is less. For Mizoram, under Old Age Pension Scheme, this number is 24,043 beneficiaries. Release of funds is contingent upon the receipt of complete proposals from States/UTs in compliance with the scheme guidelines and the instructions of the Ministry of Finance. Accordingly, once a complete proposal is received from the State, the funds are processed and disbursed.
